

बृह, चित्तौड़गढ़, हनुमानगढ़, जयपुर, जोध-
पुर, किशनगढ़, कोटा, माउंट ब्रानू, पाली,
श्री गंगानगर और उदयपुर।

मध्य प्रदेश.— भ्रमिकपुर, भिलाई,
भोपाल, बिलासपुर, छिंदवाड़ा, देवास,
धर, दुर्ग, खालियर, गुना, हाशंगाबाद, इंदौर
जावरा, जबलपुर, जगदलपुर, खडवा,
खारगोन, रायगढ़, कटनी, मंदसौर, नागदा,
नीमच, पीपरिया रायपुर, रत्नाम, सागर,
सिहोर, स्योनी, सतना और उज्जैन।

Tax Evasion in Delhi and Faridabad

3023. SARDAR SWARAN SINGH SOKHI: Will the Minister of FINANCE be pleased to state:

(a) whether tax evasion of over rupees one crore has been unearthed in Delhi and Faridabad from a steel leaf spring and parts manufacturing firm; and

(b) if so, the facts thereof?

THE MINISTER OF STATE IN CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): (a) and (b). Income Tax authorities have conducted search and seizure operations in April 1976 at the premises of the firm M/s Auto Pins, its partners and their close associates at Delhi, Faridabad and thirteen other places. The number of premises searched was more than fifty. As per information presently available, a number of books of account and documents etc. besides cash, jewellery and gold of the value of about Rs. 4 lakhs have been seized. Gold Control Authorities have been informed. Thirty bank lockers have also been sealed.

Large scale tax evasion is indicated. Scrutiny of the seized material and further investigations are in progress.

Export of Handloom Ready-Made Garments

3024. SHRI AMBESH: Will the Minister of COMMERCE be pleased to state the foreign exchange earned by the country due to export of handloom ready made garments during the last three years, year-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): Foreign exchange earned through export of handloom readymade garments during 1973-74, 1974-75 and 1975-76 (April-January) has been around Rs. 50.78 crores, Rs. 74.14 crores and Rs. 71.78 crores respectively.

Investment from Arab Countries

3025. SHRI NOORUL HUDA: Will the Minister of FINANCE be pleased to state:

(a) whether certain Arab Countries are planning to invest private capital in India and if so, the names of those countries;

(b) whether Government have accorded permission for such investments and if so, the industrial sectors involved; and

(c) to what extent Indian firms have been associated with such investments?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) to (c). A delegation of the Federation of Indian Chambers of Commerce and Industry which visited some West Asian Countries in January 1975 envisaged some possibilities of Arab investment in joint ventures in India. Such proposals, when received, would be dealt with in accordance with Government's foreign investment policy and the aspect relating to associating Indian firms in such joint ventures would also be given due consideration.